

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 02

Excise Appeal No. 10348 of 2015-DB

[Arising Out Of OIO-SUR-EXCUS-001-COM-053-14-15 Dated- 14/10/2014 Passed By
Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Dilip Kumar Ratanlal Maloo

Director Of M/s, Nidhi Dyeing & Printing Mills P Ltd,
Block No. 542, B/h, T M Patel Mills,
Sachin Palsana Road, Palsana,
SURAT, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant
Shri. Rajesh R Kurup, Superintendent (AR) for the Appellant

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 18.11.2024
DATE OF DECISION: 18.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10347 of 2015.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**